GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 4804 (To be answered on the 30th March 2017)

UNAUTHORIZED ENTRY AT AIRPORTS

SHRI RAM CHARITRA NISHAD 4804.

Will the Minister of CIVIL AVIATION नागर विभानन मंत्री

be pleased to state:-

(a) whether unauthorized entry at the airports has become a menace for security agencies as around two dozen passengers have been arrested for the offence this year alone at the Indira Gandhi International (IGI) airport in Delhi;

(c) whether more than 50 people were caught holding fake tickets in 2015 at the

(d) if so, the details thereof and the steps proposed to be taken by the Government said airport alone; and in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन संत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b): According to the Bureau of Civil Aviation Security(BCAS), the regulatory authority for civil aviation security in the country, nine (09) cases of unauthorized entry at Indira Gandhi International (IGI) Airport, New Delhi have been reported till date in the current year. A statement indicating month-wise details of unauthorized entry at IGI Airport, New Delhi is annexed at Annexure-I.

(c) & (d): According to BCAS, twenty three (23) cases of unauthorized entry at IGI Airport, New Delhi have been reported in the year 2015. The details/steps taken in this regard are annexed at Annexure-II.

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Annexure – I referred to in reply to Parts (a) & (b) of Lok Sabha Unstarred Question No.4804 for answer on 30.03.2017 on 'Unauthorised Entry at Airports'.

Number of cases of unauthorized entry at Indira Gandhi International Airport, New Delhi in the current year.

SI. No	Month	No of cases of unauthorized entry reported in 2017	
1	January, 2017	4	
2.	February, 2017	4	
3.	March, 2017	1 1	



Annexure – Il referred to in reply to Parts (c) & (d) of Lok Sabha Unstarred Question No.4804 for answer on 30.03.2017 on 'Unauthorised Entry at Airports'.

Number of cases of unauthorized entry at Indira Gandhi International Airport, New Delhi in the year 2015

SI. No	Month (Year 2015)	No of cases of unauthorized entry reported in 2015	Remarks
1.	January	3 , 14.	FIR registered in all the 3 cases.
2.	February	4	FIR registered in all the 4 cases.
3.	March	1	FIR registered in the case.
4.	April	2	FIR registered in both the cases.
5.	May	2	FIR registered in both the cases.
6.	June	1	FIR registered in the case.
7.	July	2	FIR registered in both the cases.
8.	August	0	
9.	September	4	FIR registered in all the 4 cases.
10.	October	2	FIR registered in one case. In the other case, DD entry was made by the Police authorities, and the person was later released.
11.	November	1	FIR registered in the case.
12.	December	1	FIR registered in the case.